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Disbursement made out of Africa Fund

- 5558. SHRI SYED SHAHABUDDIN: Will the Minister of EXTERNAL AFFAIRS be pleased to state:
- (a) whether any disbursement has been made out of the Africa Fund since its creation; and
- (b) if so, the brief particulars of each case?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI EDUARDO FALEIRO): (a) and (b). No, Sir. Consultations with the governments concerned are under way with a view to making disbursements.

Misuse of exempted duty free raw silk

- 5559. SHRI K. S. RAO: Will the Minister of COMMERCE be pleased to state:
- (a) the Central Silk Board, Bangalore, has complained against silk exporters of Bombay and Calcutta to the Chief Controller of Imports and Exports (CCI&E) regarding misuse of exempted duty free raw silk;
- (b) if so, the names of these exporters and the action taken against them by the CCI&E:
- (c) if not, the reasons for not taking any action; and
- (d) whether Government are contemplating to take action under the Imports and Exports (Control) Act, 1947?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI P. R. DAS MUNSI): (a) Yes, Sir.

(b) to (d). The Central Silk Board had given names of 12 exporters allegedly indulging in the misuse of duty free imported silk Office of CCI&E has inspected 9 firms. Inspection of 3 firms will be conducted in

April and May, 1987. Investigation has not been completed. Action under the provisions of Imports and Exports (Contsol) Act, 1947, would be taken in cases where violation of law is established. The names of the firms who have committed violations will be laid on the Table of the House.

Purchase of khadi by Government departments

5560. SHRI KAMAL CHAUDHRY: Will the Minister of COMMERCE be pleased to State:

- (a) the details of the policy of purchase of Khadi by the departments of Union Government and State Governments;
- (b) the details of purchase of Khadk by the said departments during last three years; and
- (c) how many new units have been opened for sale of Khadi by Khadi Gramodyog in the country during the last three years and where?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI P. R. DAS MUNSI): (a) to (c). The information is being collected and will be placed on the Table of the House.

Construction of houses for defence services

- 5561. CH. RAM PRAKASH: Will the Minister of DEFENCE be pleased to state:
- (a) the number of houses or dwelling units constructed for defence services during the last two years;
- (b) what was the target for the construction of these houses during the same period; and
- (c) the target fixed for construction of these houses during the next year?

THE MINISTER OF STATE IN THE DEPARTMENT OF DEFENCE RESEARCH AND DEVELOPMENT IN THE MINISTRY OF DEFENCE (SHRI